

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1649  
ANSWERED ON 5<sup>TH</sup> DECEMBER, 2024**

**LV UNDERPASS ON NH-66**

**1649. SHRI K SUDHAKARAN:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

**सड़क परिवहन और राजमार्ग मंत्री**

**be pleased to state:**

**(a) whether the Government has received a request from the Member of Parliament representing Kannur seeking the sanction of a Light Vehicle (LV) underpass at Pariyaram Embate (CH 123 + 105) along NH-66 stretch in Kannur and if so, the details thereof; and**

**(b) whether the Government has approved of this request, if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) and (b) Yes Sir, a request was received for the construction of a Light Vehicular Underpass (LVUP) at Km 123+105 on NH-66. However, this is not feasible since the main carriageway has already been constructed at a lower level to maintain the required gradient, while the service road has been constructed at a higher level to provide access to the existing residential areas along the NH.**

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